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Title: Regarding the issue of setting up of Commission for the scheduled Castes and Scheduled Tribes by State Government of West Bengal.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, I support the GST issue. Today I want to draw your attention to a very serious issue. The Commissions for the Scheduled Castes and Scheduled Tribes have been set up in 12 States of the country. These States are Rajasthan, Punjab, Kerala, Madhya Pradesh, Andhra Pradesh, Uttar Pradesh, Uttarakhand, Karnataka, Chhattisgarh, Bihar, Maharashtra and Goa. But when the West Bengal Government is trying to set up such type of a commission for the Scheduled Castes and the Scheduled Tribes, it is the most unfortunate thing that the Assembly could not function in its Winter Session and had to be adjourned *sine die*. What is the reason? The ...* is not sending the Bill to the Assembly for which the Government is not being able to implement the Act and the law.

Sir, we strongly protest this heinous attitude of the present... * We will request the hon. Home Minister to intervene and see that the... * should not disturb the functioning of a State Government. It is an elected State Government. The policy of federal structure is going to be challenged. The Assembly had to close down yesterday only after four days it was in Session. So, it is becoming very serious and very unconstitutional. So, I hope that the Government of India should intervene and see that this Bill is send back. ...(Interruptions)

माननीय अध्यक्ष : श्रीमती सुप्रिया सदानंद सुले, श्रीमती कनिमोझी करुणानिधि, श्री सप्तगिरी उलाका और श्री कुलदीप राय शर्मा को श्री सुदीप बन्दोपाध्याय द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

...(व्यवधान)

माननीय अध्यक्ष : नो, इस विषय को उठा नहीं सकते ।

...(व्यवधान)

माननीय अध्यक्ष : राज्यपाल की चर्चा नहीं कर सकते हैं । आपने किताब में लिखा है । आपने कानून बनाया है ।

...(व्यवधान)